

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.12/SM/2017

Subject : Operationalization of LTA of Long Term Transmission Customers (LTTCs) as per Regulation 8(5) of the Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010.

Date of Hearing : 7.8.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Dr. M.K. Iyer, Member

Respondent : Central Transmission Utility

Parties present : Shri Anand K. Ganeshan, Advocate, Dans Energy
Ms. Swapna Seshadri, Advocate, Dans Energy
Shri Swapnil Verma, CTU
Shri Ashok Pal, CTU
Shri Ravi Kishore, PTC India
Shri Gautam Kumar, PTC India

Record of Proceedings

Though order was reserved in the Petition on 15.5.2018, the same was listed for hearing since order in the Petition could not be issued prior to one Member demitting office.

2. Learned Counsels and the representative of the parties submitted that since the Commission has already noted the arguments through a detailed ROP, there is no requirement for further arguments and order may be passed based on the documents available on record and the submissions already made.

3. Based on the consent of the parties, order in the Petition was reserved.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**